

DIVISION BENCH  
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/205(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>ASHOKA DESIGNS LLP THROUGH BRINDA BIDASARIA LIQUIDATOR VS JAGDAMBA FASHION PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances ( via video conferencing/physically)**

Ms. Shreya Choudhary, Adv. : For Operational Creditor

**ORDER**

1. Ld. Counsel for the Operational Creditor present.
2. Registry is directed to issue notice to Corporate Debtor by speed post and e-mail and place tracking information on record.
3. Reply affidavit, if any, be filed within two weeks.
4. Post this matter on **2/8/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**